

**HIGH COURT OF UTTARAKHAND, NAINITAL**  
**NOTIFICATION**

No. 207 /UHC/Admin. (A)/2019

Dated: August 08 , 2019

Following officers in the establishment of High Court of Uttarakhand, are hereby, promoted to the post of Deputy Registrar in the establishment of High Court of Uttarakhand, Nainital, in order of seniority, with effect from the date of their taking over charge:

1. Sri Harsh Singh Jeena, Assistant Registrar
2. Sri P. S. Negi, Bench Secretary, Grade-I
3. Sri Girish Chandra Pant, Assistant Registrar
4. Sri Laxman Singh Rawat, Head P.S.

**By order of Hon'ble the Chief Justice**

Sd/-

**(Hira Singh Bonal)**  
**Registrar General**

No. 5452 /UHC/Admin. (A)/2019


Dated: August 08 , 2019

Copy forwarded for information and necessary action to:

The Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.

2. P.P.S. to Hon'ble the Chief Justice.
3. Head P.S. /P.S.(s) to Hon'ble Judges with the request to place the Notification before the Hon'ble Judges for kind perusal.
4. Head B.S.
5. All the Registrars of the Court.
6. Joint Registrar/ Deputy Registrars/ Assistant Registrars/Section Officers of the Court.
7. Assistant Registrar (Accounts).
8. The Director Printing & Stationary, Government Press, Roorkee, District – Hardwar, for Publication of the Notification in the next issue of Gazette of Uttarakhand.
9. Senior Treasury Officer, Nainital.
10. I/c N.I.C. High Court of Uttarakhand, Nainital, with the request to upload on the website of High Court of Uttarakhand.
11. Officer(s) concerned.
12. Management Section/Stationery Section.
13. Guard File/Personal File.

By Order

  
8/8/2019  
Assistant Registrar  
Admin. A